## <u>THE GAUHATI HIGH COURT AT GUWAHATI</u>

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-51/1997/3210 /A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Pratim Kumar Bora,

Principal Judge,

Family Court-I, Kamrup(M),

Guwahati.

Dated Guwahati, the A May, 2025.

Sub:-

Casual leave.

Ref:-

Your letter No. FCG. 1009/25 dtd. 15.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 19.05.2025 and 20.05.2025, along with station leave permission from the evening of 18.05.2025 till the morning of 21.05.2025, has been granted. The Counsellor, Family Court-I, Kamrup Metro, Guwahati shall remain in charge of your Court and Office during your absence.

Yours faithfully,

- Sd-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-51/1997/3211 /A, dated

Copy to:

121-05-2025

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)